

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 25th October, 2024

No. LJ (B) 16/2022/16 – In the interest of public service and in exercise of the powers conferred by sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya is pleased to appoint the following officers as the Executive Magistrates within Eastern West Khasi Hills District with immediate effect for a period of 3(three) months :-

1. Smti. A. Mawlong, Functional Manager, DCIC, Mairang.
2. Dr. T. Wanshong, AH & VO, Mairang.
3. Shri. B. Swett, Agriculture Development Officer, Mawthadraishan.
4. Shri. R.B. Nongkhlaw, Horticulture Development Officer, Mairang.
5. Shri. K. Nongkhlaw, JRDO, Block Development Officer, Mairang.
6. Shri. G. Kharsamai, Inspector of Supply, Mairang.

Sd/-

(C.V.D.Diengdoh),
Secretary to the Govt. of Meghalaya,
Law (B) Department

Memo No. LJ (B) 16/2022/16-A

Dated Shillong, the 25th October, 2024

Copy forwarded to:-

1. The Deputy Commissioner, Eastern West Khasi Hills District, Mairang with reference to your letter No. M/EMC.4/2022/21, Dt. 17.10.2024.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. The Personnel & A.R. (A) Department for information.
4. ✓ The Data Entry Operator Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

Sannm

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.
